

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 127 of 2020

IN THE MATTER OF:

Registrar of Companies, West Bengal

...Appellant

Vs

Goouksheer Farm Fresh Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Sumit Kumar Jaiswal, Mr. Priyanshu Upadhyay and Mr. Kumar Anurag Singh, Advocates

For Respondents: Mr. Sanjeev Jhunjunwala, Mr. Soumya Dutta (IRP) and Mr. Rahul Parasrampuriah (CS), for Respondents No. 1 & 2

ORDER
(Through Virtual Mode)

09.11.2020 Heard both sides. **Judgment is reserved.**

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Km